

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
(Criminal Appellate Jurisdiction)

**Criminal Appeal (DB) No. 260 of 2019**

Rinku Kumhar @ Renghu Kumhar .....Appellant

Versus

The State of Jharkhand ... Respondent

**with**

**Criminal Appeal (DB) No. 1399 of 2018**

Milu Kumhar .....Appellant

Versus

The State of Jharkhand ..... Respondent

**with**

**Criminal Appeal (DB) No. 251 of 2019**

Kamli Devi .....Appellant

Versus

The State of Jharkhand ..... Respondent

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(Through V.C.)

**CORAM: HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR  
HON'BLE MR. JUSTICE RATNAKER BHENGRA**

For the Appellant(s) : Mr. A.K. Sahani, Advocate

Mr. Ajit Kumar, Advocate

[In Cr. Appeal (DB) Nos. 260 of 2019 & 251 of 2019]

Mr. D.K. Prasad, Advocate [In Cr. Appeal (DB) No. 1399 of 2018]

For the State : Mr. Manoj Kr. Mishra, APP

[In Cr. Appeal (DB) Nos. 260 of 2019 & 1399 of 2018]

Mrs. Niki Sinha, Spl. PP [In Cr. Appeal (DB) No. 251 of 2019]

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**Order No. 08/ Dated: 13<sup>th</sup> April, 2021**

Mr. A.K. Sahani, the learned counsel appears in Cr. Appeal (DB) Nos. 260 of 2019 and 251 of 2019 for the appellants and Mr. D.K. Prasad, the learned counsel appears in Cr. Appeal (DB) No. 1399 of 2018 for the appellant.

Mr. Manoj Kr. Mishra, the learned APP appears in Cr. Appeal (DB) Nos. 260 of 2019 and 1399 of 2018 for the State and Mrs. Niki Sinha, the learned Spl. PP appears in Cr. Appeal (DB) No. 251 of 2019 for the State.

On request, post these matters under the heading "Orders" on 10.05.2021.

Before the next date of hearing the learned counsels shall prepare and file short synopsis and list of dates so that on that date hearing of these criminal appeals may be taken up for final hearing.

**(Shree Chandrashekhar, J.)**

**(Ratnaker Bhengra, J.)**